

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1434
ANSWERED ON:30.11.2011
MAINTENANCE OF BSNL/MTNL COLONIES
Bali Ram Dr.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the maintenance of quarters allotted to different agencies such as Bharat Sanchar Nigam Limited, Mahanagar Telephone Nigam Limited and Postal Departments in various residential colonies in Delhi and other parts of country under the Ministry has to be undertaken separately by these agencies;
- (b) if so, the details thereof;
- (c) whether Government proposes to set up a single agency for maintenance of all the quarters in these colonies irrespective of the agencies to which they are allotted to; and
- (d) if so, the details thereof and if not, the action taken by the Government for proper maintenance of these colonies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) No, Madam.

(b) Does not arise in view of (a) above.

(c) & (d) There is no proposal to set up a single agency for maintenance of all the quarters in the colonies. Consequent upon formation of Bharat Sanchar Nigam limited and Mahanagar Telephone Nigam Limited, the assets and liabilities have been transferred to the respective Public Sector Undertakings. However, in colonies with jointly occupied quarters, the major occupant is responsible for maintenance work regardless of their allotment to employees of BSNL, MTNL or Department of Posts.